

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY: RAHANI TRADELINK PVT. LTD. V/S SARAH GARMENTS PVT. LTD.

SECTION: 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. DIVANSHU MITTAL, ADV.
ALONGWITH MS. MONICA NANDA, PCS.

COUNSEL FOR RESPONDENT : SH. RUPENDRA KUMAR PORWAL
& SH. SAMIR AGARWAL, ADVS.

CP NO.(IB) 38/ALD/2020

The matter was taken up today through Video Conferencing.

Heard Sh. Divanshu Mittal, Advocate alongwith Ms. Monica Nanda, PCS for the Petitioner and Sh. Sameer Agarwal, Advocate for the Respondent through Video Conferencing.

Ld. Counsel for the Respondent states that the copy of the rejoinder affidavit has not been served upon him, although Ld. Counsel for the Petitioner states that the copy of the rejoinder affidavit has been sent by e-mail.

Ld. Counsel for the Applicant states that he shall send a copy of the rejoinder affidavit again to Ld. Counsel for the Respondent within 48 hours.

Accordingly, put up in the week commencing 01st September, 2021 before Regular Court/through Video conferencing, pleadings be exchanged between the parties.

Dated : 22.07.2021


JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Kamud Narayan
(PS)